

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-2272/ND/2019

IN THE MATTER OF:

M/s Sameer Enterprises

Vs

M/s Arcmate Housing Solutions Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 12.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Abhishek Chakraborty

For the Respondent

: Adv. Kumar Mihir and Adv. Gunjan Sharma

ORDER

Mr. Shirsh, Ld. Proxy counsel appeared on behalf of the petitioner and seeks adjournment on the ground that the main counsel is not available in the court today. The same is granted. List the case for 19.12.2019, as prayed for.

-1/AS

(SUMITA PURKAYASTHA)
MEMBER (T)

-1/AS

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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